THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No.HCM - III/04/2015/259

Dated Shillong, the ____ March 2018.

It is hereby notified to all concerned that Hon'ble Mr. Justice S.R.Sen, Chief Justice (Acting) shall sit at Court Room No. 1 w.e.f today and until further orders.

By order

JOINT REGISTRAR (JUDL)

Dated Shillong, the 21 March 2018.

MEMO No.HCM - III/04/2015/259 A

Copy for information to: -

- The Joint Registrar -cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- The P.A to Registrar General, High Court of Meghalaya, Shillong.
- The P.S. to the Advocate General, High Court of Meghalaya, Shillong.
- The Registrar (Administration), High Court of Meghalaya, Shillong.
- The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- The Chief Librarian, High Court of Meghalaya, Shillong.
- The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.
- 10. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
- 11. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 12. Mr. ______, Sr. Advocate, High Court of Meghalaya, Shillong.
- 13. President / Secretary, High Court Bar Association, Shillong.
- '14. President / Secretary, Shillong Bar Association, Shillong.
- The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 16. The Court Masters, High Court of Meghalaya, Shillong.
- 17. Notice Board.
- 18. Office File.